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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10451/2006 & CM APPL. 45666/2024

ASHOK KUMAR SHRIMALIPetitioner

Through: Mr. Mukesh Kumar, Advocate along

with Petitioner in person.

versus

UOI & ORS.Respondents

Through: Mr. Mukul Singh, CGSC with Ms. Ira

Singh, Advocate.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 09.08.2024

List on 30.08.2024.

JYOTI SINGH, J

AUGUST 9, 2024/*DU*